

3

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK**

O.A.NO.25 OF 2013

Cuttack this the 21st day of January, 2013

CORAM

HON'BLE SHRI R.C.MISRA, MEMBER(A)

M.Phakiru Naidu,
aged about 39 years,
S/o. Papu Naidu,
at present working as a Gangmets
under Senior DPO/East Coast Railway/Sambalpur Division, permanent
resident of Vill-Kumearam, PO-SS Korukunda, PS-Jami, Dist-
Vijayanagaram, Andhra Pradesh
...Applicant

(By Advocates:Mr.N.R.Routray)

-VERSUS-

Union of India represented through

1. General Manager, East Coast Railway, E.Co.R.Sadan,
Chandrasekharpur, Bhubaneswar, Dist-Khurda, Odisha
2. Senior Divisional Personnel Officer, East Coast Railway, Sambalpur
Division, At-Khetrajpur, PO-Modipada, Town/Dist-Sambalpur, Odisha
3. Senior DEN/Co.ordn./E.Co.Rly/Sambalpur Division, At-Khetrajpur,
PO-Modipada, Town/Dist-Sambalpur, Odisha
4. Saroj Kumar Padhi aged about 39 years, Son of Judhistir padhi at
present working as mate under Asst.Engineer/East Coast Railway,
Redhakhole, At/PO-Redhakhole, Town/Dist-Sambalpur
...Respondents

(By Advocates:Mr.T.Rath,SC)

ORDER(Oral)

MR.R.C.MISRA, MEMBER(A):

Heard Shri N.R.Routray, learned counsel for the applicant and Shri T.Rath, learned SC for the Respondents. I find that the applicant had preferred representations dated 17.12.2012 and 10.1.2013 vide Annexures-A/7 and A/8 to Respondent Nos. 3 and 2 respectively, for the

inclusion of his name in the written test for promotion to the post of Senior P.Way Supervisor. As mentioned, in the meantime, the Railway Authorities have already conducted the examination on 20.1.2013 without giving an opportunity to the applicant.

2. Having heard the learned counsel for both the sides, this O.A. is disposed of with a direction to the Respondent Nos. 2 and 3 that they shall take a combined decision on the aforesaid representations within a period of sixty days from the date of receipt of this order and communicate the decision to the applicant.
3. Send copies of this order along with paper book to Respondent Nos. 2 and 3 for compliance at the cost of the applicant. Requisites be deposited by 22.1.2013.


(R.C.MISRA)
MEMBER(A)

BKS